

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.82/2017
a/w
CP (CAA) No.4/Chd/Pb./2017**

In the matter of:

C.Mohan Knittings Pvt. Limited.Transferor Company.

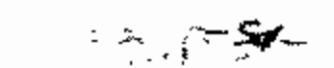
With

C.Mohan Fabrics Pvt. Limited.Transferee Company.

Present: Mr.Karanveer Jindal, Advocate along with Mr.M.G.Jindal, Practising Company Secretary for petitioner-companies.

Mr.Deepankur Sharma, Advocate with Mr.D.K.Singh, Official Liquidator, Chandigarh on behalf of Regional Director, New Delhi.

On request, the matter is adjourned to 31.08.2017 for arguments.


(Justice R.P.Nagrath)
Member (Judicial)

✓ August 17, 2017.
Ashwani